

22

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

R.A.No. 22/99 in OA.667/97

Date of Order : 1.4.99

BETWEEN :

- | | |
|---------------------------|----------------------------|
| 1. G.Satyanarayana | 21. USK.Chowdari |
| 2. T.V.Subrahmanya Sastri | 22. B.Satyanarayana Reddy |
| 3. P.Balarama Prasad | 23. M.Santana Rao |
| 4. M.V.Madhusudhana Reddy | 24. P.Sambasiva Rao |
| 5. K.Gopalakrishna Reddy | 25. Madhusudhana Rao K |
| 6. V.Venkataratnam | 26. V.Krishna Reddy |
| 7. K.Narasimha Rao | 27. V.Chandrasekhara Azad |
| 8. P.V.Rao | 28. M.Krishna Reddy |
| 9. G.Krishna Prasad | 29. SDVV.Prasada Reddy |
| 10. K.Bhaskara Rao | 30. K.Louic Babu |
| 11. B.Chandra Veni | 31. Mahadeva Rao Jagadam |
| 12. A.Subhashchandra Bose | 32. Mohana Rao K |
| 13. KNSV.Prasada Rao | 33. Venkataramakrishna V |
| 14. G.Seetharamaiah | 34. Ammanabrolu Anjaneyulu |
| 15. Azees Baig | 35. MNG.Sastry |
| 16. D.Venkateswarlu | 36. G.Galaiah |
| 17. T.Hari Babu | 37. D.Vallabha Rao |
| 18. M.Shankara Babu | 38. D.Veeranarayana |
| 19. Ch.CBSS.Prasad | 39. T.V.Ramani |
| 20. G.Ramakrishna Reddy | .. Applicants. |

AND

1. Government of India, rep. by its Secretary, Telecommunications, New Delhi.
2. Director of Telecommunications, S anchar Bhavan, New Delhi.
3. Chief General Manager, Telecom, AP Circle, Hyderabad.
4. General Manager, Telecom, Vijayawada.
5. S.Girija Kumari
6. V.Butchi Babu
7. P.Venu
8. S.Ramesh
9. VNV.Mohana Rao
10. D.Ramakrishna Rao
11. G.Suresh Babu

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12. A.R.Mohana Rao
13. D.Nageswara Rao
14. G.Suryakumari
15. B.Joseph Carlo
16. P.Seethamma
17. N.Venkateswara Rao
18. M.V.Mohana
19. K.Venkateswara Rao
20. B.V.Narayana
21. Ch.Rajendra Prasad
22. M.V.Narayana Rao
23. V.Navajeevan
24. N.Picheswara Rao
25. NVSSPRV.Prasad

.. Respondents.

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Counsel for the Applicants

.. Mr.N.Saida Rao

Counsel for the Respondents

.. Mr.B.N.Sharma

Mr. B.S.A. Satya narayana

- - -

CORAM :

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

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O R D E R

{ As per Hon'ble Shri R.Rangarajan, Member (Admn.) }

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Mr.N.Saida Rao, learned counsel for the applicants
and Mr.B.N.Sharma, learned standing counsel for the respondents.

2. The applicants in the OA have filed this RA to review
the judgement in OA dated 17.3.99. The main point which is



